

free access there, and there is a small tableau there stating the facts. So, in effect, that is functioning as a kind of sacred place, and anybody can go there.

SHRI KISHEN CHAND: May I know from the hon. Minister whether there is any objection in acquiring the Aga Khan's palace, especially in view of the fact that the Samadhi of two leading persons of India is situated in the Aga Khan's palace?

SARDAR SWARAN SINGH: I have nothing to add to what has just now been stated by the Prime Minister.

PROF. G. RANGA: Arising out of the answer given by the Prime Minister, my point is only this. I am sure that the hon. Prime Minister is aware of the fact that Kasturba's as well as Mahadev Desai's remains are interred there, and that is one of the reasons why this question should be considered by the Government.

#### 'D' CLASS MATCH FACTORIES

\*40. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of 'D' class match factories working at present in the country; and

(b) what is their daily total production and investment?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): (a) Six.

(b) An average of 22 gross boxes. Investment figures are not available.

SHRI D. NARAYAN: May I know, Sir, if there is any proposal to levy a cess on the production of 'A' class factories to protect the 'B' class and 'C' class factories?

SHRI N. KANUNGO: Yes, the rebate is on a differential basis, according to classification.

SHRI D. NARAYAN: What rebate is being paid to 'D' class factories?

SHRI N. KANUNGO: At the rate of nine annas per gross for sixties and six annas per gross for forties.

SHRI D. NARAYAN: May I know, Sir, the licence fee that is being accepted from the 'D' class factories?

SHRI N. KANUNGO: There is no licence fee.

#### SPINNING MILLS

\*41. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any spinning mills have been started in the country during the last three years; and, if so, what is the number of spindles employed in those mills; and

(b) whether it is proposed to start any spinning mills in Bengal; and if so, for what purposes?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): (a) Yes, Sir; 15 spinning mills with a total spindleage of 94,934.

(b) There is a proposal of the nature intended to give employment, especially to displaced persons and make available yarn to cottage industries.

SHRI D. NARAYAN: May I know the reasons why new spinning mills are being started when there is a proposal for having 17 lakhs of Ambar Charkhas?

SHRI N. KANUNGO: Well, that is for the West Bengal Government to decide, because the proposals have come from that Government.

SHRI D. NARAYAN: Are not the Ambar Charkhas going to be spread in Bengal?

SHRI N. KANUNGO: That is for the West Bengal Government to decide.

SHRI D. NARAYAN: Is that not the proposal of the All India Khadi Board, to spread all those 17 lakhs of Ambar Charkhas throughout India?

SHRI N. KANUNGO: That is the proposal of the Khadi Board under its consideration. The West Bengal Government will take a decision on it.

SHRI BHUPESH GUPTA: May I know, Sir, how the selection was made by the State Government or by the Centre, as the case may be, before issuing licences for starting new spinning mills?

SHRI N. KANUNGO: Do you refer to part (a) or part (b)?

SHRI BHUPESH GUPTA: Part (a).

SHRI N. KANUNGO: The decision was made on the basis of the availability of raw materials, proximity of consuming centres and the financial capacity of the parties asking for it.

SHRI BHUPESH GUPTA: Now part (b).

SHRI N. KANUNGO: As regards part (b), it has not matured yet.

SHRI B. C. GHOSE: I should like to know whether the Government have not taken any decision as to whether there will be any further spinning mills, or they will rely mostly on Charkhas. Or, do the Government feel that they have simply to okay anything that the State Government asks for?

SHRI N. KANUNGO: The procedure laid down in the Industries Development and Regulation Act is elaborate, and decisions are taken on the basis of that Act and the rules made thereunder. As regards the decision in respect of additional spindleage, at the moment Government have not taken any decision to limit spindleage.

SHRI BHUPESH GUPTA: Has the Government received any suggestion from West Bengal to the effect that the spinning mills proposed to be started there should be started by the State and not by any private individuals?

SHRI N. KANUNGO: No proposals have been received as yet. The reply referred to here is from private enterprise.

SHRI D. NARAYAN: May I know, Sir, if the present yarn production is not sufficient for the handlooms today?

SHRI N. KANUNGO: No.

SHRI D. NARAYAN: How much is being imported from outside?

SHRI N. KANUNGO: There is no import, but then as more handlooms go into operation, there is bound to be some shortage.

SHRI BHUPESH GUPTA: May I know, Sir, if the Government have received any communications from the Rehabilitation Ministry with regard to this matter about the starting of new spinning mills?

SHRI N. KANUNGO: I do not know of any.

#### AGRICULTURAL PRODUCTION

\*42. SHRI M. GOVINDA REDDY: Will the Minister for PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission have issued instructions to the States to make efforts to double the agricultural production in the country; and

(b) if the answer to part (a) above be in the affirmative whether any methods for the same have been suggested; and if so, what are they?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA) : (a) Yes, the States have been asked to make efforts to double the agricultural production by about the end of the third five-year Plan.

(b) Planning Commission's suggestions on the subject are set out in its letter dated the 22nd February 1955. A copy of this letter is laid on the